

# **CENTRAL ELECTRICITY REGULATORY COMMISSION**

**NEW DELHI**

**No.1/1/2009-Reg.Aff. (REC)/CERC**

**Dated : 29<sup>th</sup> January, 2010**

## **NOTIFICATION**

In exercise of the powers conferred under Regulation 3 (1) of the Central Electricity Regulatory Commission (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) Regulations, 2010 (hereinafter "the REC Regulations"), the Central Commission hereby designate the National Load Despatch Centre (NLDC) established under sub-section (i) of Section 26 of the Electricity Act, 2003 as the Central Agency for the purposes of the REC Regulations.

**Sd/-  
(Alok Kumar)  
Secretary**